

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

135. C.P.(CAA)/175/MB/2023

IN

C.A.(CAA)/223/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Nortonlifelock Software Solutions Private
Limited.

SECTION 230 (I) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Hemant Sethi a/w Tanaya Sethi for Petitioner.

Heard the Counsel for the Petitioner at some length, List for further hearing
on **02.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//